

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 9
C.A.(CAA)/73(AHM)2021

Order under Section 230-232

IN THE MATTER OF:

Varun Dyeing and Printing Mills Pvt Ltd
Ramanbihari Processors Pvt Ltd

.....Applicant

Order delivered on ..03/11/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENTS:

For the Applicant : Ld. PCS Mr. Kunjan Dalal

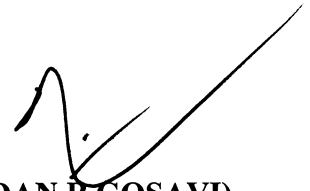
ORDER

We heard Learned PCS for the Applicant.

Reserved for order.



(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)

BM